

**Central Administrative Tribunal
Principal Bench**

OA No.867/2017

New Delhi, this the 16th day of March, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Gausal Azam Khan
Aged about 44 years
S/o Sh. Abdul Aziz Khan
R/o A-128, Pandara Road
New Delhi-110003.
(Working as Scientist D) Group 'A' ..Applicant
(By Advocate:Shri R. Sathish)

Versus

1. Union of India
Through the Secretary
Ministry of Defence
South Block, New Delhi.
2. Director General
Department of Defence, R&D and SA to RM
Defense Research Development Organisation
DRDO Bhawan, Rajaji Marg
New Delhi-110011.
3. Director of Personnel
DRDO Bhawan
Rajaji Marg, New Delhi-110011. ..Respondents

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

In this OA the prayer of the applicant is for a direction to open the sealed cover. However, we find that there are no details about the adoption of sealed cover at any given time. The OA is deficient in necessary details.

2. In this view of the matter, learned counsel for the applicant seeks to withdraw this application with liberty to file a fresh OA with all necessary details. Prayer is allowed. OA is dismissed as withdrawn with aforesaid liberty.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

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